

**OFFICE OF THE DISTRICT & SESSION JUDGE, (SE), SAKET COURTS, NEW DELHI**

**ORDER No. 294 Dated 3.6.19**

in partial modification of earlier order no. 293 dated 31.05.2019 in exercise of powers vested in me inter alia under section 10(3) of the Criminal Procedure Code, 1973 and sections 21-A and 34 of Punjab Courts Act, 1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of South-East District, New Delhi to hear and dispose of bail/urgent criminal applications including those under Special Act i.e. the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist & Destructive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from sexual offences Act – 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act – 1989, pertaining to South-East Delhi Sessions Division and urgent Civil Matters pertaining to South-East Delhi Civil District during Summer Vacations 2019 as indicated herein below:-

**Criminal & Special Acts Cases**

<b>S. No.</b>	<b>Name of Judicial Officer</b>	<b>Period of Duty</b>
1	Sh. Suresh Kumar Gupta, ASJ-04/Special Judge (NDPS)	10.06.2019 to 11.06.2019
2	Ms. Vandana Jain, ADJ-07	12.06.2019 to 13.06.2019
3	Sh. Gaurav Rao, ASJ-01 (POCSO)	14.06.2019 to 15.06.2019 and 28.09.2019 to 29.06.2019.
4	Sh. Gulshan Kumar, ASJ-03	17.06.2019 to 22.06.2019
5	Sh. Sudhanshu Kaushik, ASJ-07 (POCSO)	24.06.2019 to 27.06.2019

**Civil Matters**

<b>S. No.</b>	<b>Name of Judicial Officer</b>	<b>Period of Duty</b>
1	Ms. Surya Malik Grover ADJ-01	10.06.2019 to 12.06.2019
2	Sh. Naresh Kumar Laka, ADJ-03	13.06.2019 to 15.06.2019
3	Dr. Neera Bharihoke ASJ-06	17.06.2019 to 22.06.2019
4	Ms. Shunali Gupta, ASJ-05	24.06.2019 to 25.06.2019
5	Sh. Sanjeev Jain, ADJ-04	26.06.2019 to 29.06.2019

The above mentioned Judicial Officers shall hold the courts in their respective court rooms during the summer vacation, 2019. The undersigned will be available for administrative work during summer vacation w.e.f. 17.06.2019 to 19.06.2019.

During the vacation period, the senior most judicial officer available on duty shall work as Officiating District & Sessions Judge (SE) and perform the function of receiving and registering cases, appeals or revisions and also look after the administrative work of the office of undersigned.

In case any of the Officers mentioned above is not available.96/ for duty on any day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South-East District/Sessions Division, Saket, New Delhi shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.

*(Signature)*

The aforesaid Judicial Officers shall be entitled to avail compensatory leave as per rule for duty actually performed by them during the summer vacation 2019

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the court of South East District will remain open daily from 10.00 am to 5.00 pm except on Second Saturday, Sunday and other holidays, if any.

*Neena*

(NEENA BANSAL KRISHNA)  
DISTRICT & SESSIONS JUDGE (S E)  
SAKET COURTS COMPLEX, NEW DELHI

No. Judl.Vacation./F.83/South-East/Saket/2019 12214-12270 Dated, New Delhi: 03/06/19

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Delhi Tis Hazari Courts, Delhi
3. The District Judge & Sessions Judge, South, North West, South West, East, Shahdara District, New Delhi, North District, West District, North East District, Delhi,
4. The Officer Incharge, Administration Branch, South East District, Saket Courts, New Delhi.
5. The Officer Incharge, Pool Car Section, Saket Courts, New Delhi, with request to provide the pool car facility to the Judicial Officer if he requests for the same and is availing such facility.
6. The Judicial Officer concerned.
7. The Administrative Civil Judge, South East District, Saket Courts Complex, New Delhi.
8. The Public Prosecutor, THC, Delhi.
9. The Chief/Addl.Public Prosecutor, South East District, Saket Courts, New Delhi.
10. The A.O. (Judl.)/ Branch Incharge of all Branches of South East District, Saket Courts, New Delhi.
11. The AAO, Accounts Branch, South East District, Saket Courts, New Delhi.
12. The Reader to District & Sessions Judge, South East District, Saket Courts, New Delhi.
13. The PS Office of District Judge, South East District, Saket Courts, New Delhi.
14. The PRO/APRO, South East District, Saket Courts, New Delhi.
15. The Incharge, Lock-up, Saket, New Delhi.
16. The Website Committee, English / Hindi, Delhi.
17. Notice Board, (Through Care taking branch, Saket Courts, New Delhi)
18. The Secretary, Bar Association, Saket Courts, New Delhi.
19. The Branch Incharge, R&I Branch for uploading on **LAYERS**.

*Neena*

DISTRICT & SESSIONS JUDGE (SE)  
SAKET COURTS COMPLEX, NEW DELHI